GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

RAJYA SABHA UNSTARRED QUESTION NO. 159 TO BE ANSWERED ON 21.07.2025

INCONSISTENCY IN HOLDING MEETINGS OF PROGRAMME IMPLEMENTATION COMMITTEE

159. SHRI UPENDRA KUSHWAHA:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether Programme Implementation Committee has been constituted in various districts across the country;
- (b) whether guidelines have been laid down by the department for conducting regular meetings of these committees constituted at the district level, if so, the details thereof;
- (c) whether the meetings have not been held in many districts of the country as per the prescribed guidelines; and
- (d) the steps being taken by Government for conducting regular meetings of the district-level Programme Implementation Committee?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (RAO INDERJIT SINGH)

(a) to (d) There is no provision for establishing Programme Implementation Committees by the Ministry of Statistics & Programme Implementation. However, Government of India, under the Ministry of Rural Development, has constituted District Development Coordination and Monitoring Committees (DISHA), a two-tier monitoring mechanism that functions at district and State level, under the Chairmanship of the respective Members of Parliament to foster better coordination among all elected representatives of Parliament, State Legislatures, and Local Governments (Panchayati Raj Institutions and Municipal Bodies), and to ensure the effective and timely implementation of key Central Schemes and Programs at the district level.

To address unresolved issues and directives from district-level DISHA meetings that require higher-level intervention, State Level DISHA Committees are constituted under the Chairpersonship of the respective Chief Ministers to provide necessary guidance and resolution.

For effective implementation of DISHA, the Ministry of Rural Development has formulated comprehensive guidelines which inter-alia define the objectives, composition and scope of DISHA Committees. As per guidelines, District Level DISHA Committees are required to hold meetings at least once every quarter, with a minimum of four meetings annually. State Level DISHA Committees are mandated to convene at least two meetings each year, on a half-yearly basis. As of date, more than 7,300 District Level DISHA meetings have been conducted. Additionally, 34 State Level DISHA Committee meetings have been held across 16 states since December 2018.

Following the formation of the 18th Lok Sabha, District Level DISHA Committees have been reconstituted in 776 districts across the country under the Chairpersonship of Members of Parliament. MRD has also nominated Rajya Sabha MPs as Chairperson/ Co-chairpersons in 24 District Level DISHA Committees. In addition, 186 Members of Parliament (Lok Sabha and Rajya Sabha) have been nominated for State Level DISHA Committees. Furthermore, 228 Non-official Members have been nominated to both State and District Level DISHA Committees.

The steps taken by the Ministry of Rural Development to strengthen the DISHA Monitoring System are given under:

- Launched the state-of-the-art DISHA Dashboard as a centralized platform for information related to schemes implemented by various Ministries under the DISHA monitoring system, integrating 97 schemes of 35 different Ministries/Departments including the MPLAD Scheme administered by the Ministry of Statistics & Programme Implementation.
- A web portal 'Meeting Reporting Module' (https://erp.disha.gov.in) has been developed to support the operations of State and District level DISHA Committees and facilitate structured and effective meetings
- A Help Desk has been established in MRD to coordinate with all States/UTs and districts across the country.

Recognizing the critical importance of DISHA and the timely convening of its meetings, the Ministry of Rural Development (MRD) is persistently working in coordination with the stakeholders including State/UTs and Hon'ble Members of Parliament, to ensure that these meetings are convened on a regular basis as per the DISHA guidelines.
